

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-31/2017/ 78 / R.Cell

Dated Guwahati the 28<sup>th</sup> of February, 2018

On the basis of performance in the speed tests held on 29-01-2018, for filling up of vacancies of Stenographer Grade-I and Grade-II in the subordinate courts of Assam by way of promotion, the Gauhati High Court has been pleased to promote the following 3 (three) Stenographers to Stenographer Grade-I and 5 (five) Stenographers to Stenographer Grade-II respectively.

**List of Stenographers promoted to Stenographer Grade-I**

Sl No.	Name of the Stenographer	Present post & Present Establishment	Post to which promoted & Establishment allotted
1.	Kavery Das	Stenographer Grade-II, O/o- Chief Judicial Magistrate, Barpeta	Stenographer Grade-I, O/o- District & Sessions Judge, Barpeta.
2	Gautam Mishra	Stenographer Grade-III, Special Judge, CBI (Now working in the Arms Forces Tribunal on Deputation)	Stenographer Grade-I, O/o- Special Judge, CBI, Guwahati, Assam.
3	Khanindra Jit Konwar	Stenographer Grade-III, O/o- Chief Judicial Magistrate, Morigaon	Stenographer Grade-I, O/o- District & Sessions Judge, Karbi Anglong

**List of eligible Stenographers for promotion to Stenographer Grade-II**

Sl No.	Name of the candidate	Present post & Present Establishment	Post to which promoted & Establishment allotted
1.	Debabrata Das	Stenographer Grade-III, O/o-District & Sessions Judge, Karimganj.	Stenographer Grade-II, O/o-District & Sessions Judge, Karimganj
2	Gautam Mishra	Stenographer Grade-III, Special Judge, CBI (Now working in the Arms Forces Tribunal on Deputation)	Stenographer Grade-II, Chief Judicial Magistrate, Tinsukia.
3	Rajib Talukdar	Stenographer Grade-III, O/o- District & Sessions Judge, Dhubri.	Stenographer Grade-II, O/o-Chief Judicial Magistrate, Morigaon.

4	Arunima Sharma	Stenographer Grade-III, O/o- District & Sessions Judge, Nagaon.	Stenographer Grade-II, O/o- Chief Judicial Magistrate, Darrang.
5	Tulasi Dev Sarma	Stenographer Grade-III, O/o- Chief Judicial Magistrate, Udalguri, Assam.	Stenographer Grade-II, O/o- Chief Judicial Magistrate, Udalguri

The appointing authorities of the respective establishments are directed to issue appointment letters to the Stenographers within a period of 7 (seven) days from the date of notification, after observing all necessary formalities.

By Order,

**REGISTRAR GENERAL  
GAUHATI HIGH COURT, GUWAHATI-1**

**Memo No. HC,XXXVII-31/2017/78 A/R.Cell**

**Dated, Guwahati 28-02-2018**

Copy to:-

1. Registrar (Vigilance / Judicial / Administration/ Establishment), Gauhati High Court, Guwahati.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
3. The District & Sessions Judge, Barpeta / Dhubri / Karbi Anglong / Karimganj / Nagaon.
4. Special Judge, CBI, Assam.
5. The Chief Judicial Magistrate, Barpeta / Darrang / Kamrup, Amingaon /Morigaon/ Tinsukia / Udalguri.
6. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 10. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dated 28-02-2018 regarding result of speed test for promotion of serving Stenographers to Stenographer Grade-I and Stenographer Grade-II respectively in the District Courts of Assam" with a scroll in the home page.
11. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
12. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
13. CA to the Registrar General, Gauhati High Court, Guwahati.
14. The High Court Notice Board.
15. The Order File.

**REGISTRAR GENERAL  
GAUHATI HIGH COURT, GUWAHATI-1**